

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 187 OF 2015

Dated : 12th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Tamilnadu Generation & Distribution Corpn. Ltd. & Ors. ...Appellant(s)

Versus

M/s. B&G Solar Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

ORDER

Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 28.10.2015 after serving copy on the other side.

List the matter on **19.11.2015**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk